

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 327

IA-677/2023	IA-712/2023	IA-2613/2023	IA-570/2023																			
IA5598/2022	IA-4515/2022	IA-2328/2022	IA-2329/2022	IA-2357/2022																		
IA2358/2022	IA-4745/2022	IA-1089/2023	IA-51/2023	IA-6071/2022																		
IA6072/2022	IA-4578/2021	IA-2071/2020	IA-5952/2021	IA-5972/2022																		
IA2250/2022	IA-2773/2022	IA-5345/2022	IA-2790/2022	IA-96/2022																		
IA97/2022	Cont.P.-2/2022	IA-2215/2022	IA-1080/2022	IA-1082/2022																		
IA184/2022	IA-189/2022	IA-997/2022	IA-1006/2022	IA-658/2022																		
IA5043/2021	IA-4406/2021	IA-4410/2021	RA-1/2020	IA-4421/2021																		
IA4558/2021	IA-4556/2021	IA-4431/2021	IA-315/2021	IA-4012/2021																		
IA834/2021	IA-1194/2021	IA-1059/2021	IA-918/2021	IA-935/2021																		
IA840/2021	IA-919/2021	IA-837/2021	IA-850/2021	IA-899/2021																		
IA856/2021	IA-857/2021	IA-3819/2021	IA-872/2021	IA-852/2021																		
IA841/2021	IA-845/2021	IA-812/2021	IA-813/2021	IA-814/2021																		
IA846/2021	IA-847/2021	IA-843/2021	IA-848/2021	IA-844/2021	IA89/2021																	
IA-99/2021	IA-1713/2021	IA-4922/2021	IA-5375/2020	IA2289/2020	IA-548/2021	IA-113/2021	IA-127/2021	IA-119/2021	IA193/2021	IA-191/2021												
IA-181/2021	IA-179/2021	IA-4288/2021	IA197/2021	IA-199/2021	IA-236/2021	IA-855/2021	IA-851/2021	IA4273/2021	IA-4274/2021	IA-4276/2021	IA-4277/2021	IA-4279/2021	IA4281/2021	IA-4286/2021	IA-4295/2021	IA-4296/2021	IA-4303/2021	IA4306/2021	IA-4324/2021	IA-3560/2022	IA-2550/2022	IA-4371/2021

IN
IB-401(ND)/2017

IN THE MATTER OF:

Mr. Deepak Khanna	Petitioner/Applicant
Vs.		
M/s. Earth Infrastructure Ltd.	Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 09.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Mr. Shubham Paliwal, Mr. Harsh Pandya, Advs. In IA-677/2023 & IA-2613/2023, Mr. Kuldeep, Adv. In IA-5972/2022, Mr. Mani Bhushan Sinha, Adv. In IA-

570/2023, Mr. UN Singh, Adv. In IA-96/2022 & IA-97/2022, Mr. Anasuya Chaudhury, Mr. Devendra Singh Kushwaha, Adv. In IA-5375/2020, Mr. Aakash Bhatt, Adv. In IA-2790/2022

For the RP : Mr. Deep Bisht, Adv.
For GNIDA : Mr. U.N. Singh, Adv. In IA-96/2022 & IA-97/2022

ORDER

Due to paucity of time, the matter is adjourned to
02.07.2024.

-Sd-
(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Ajay